

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3664-3665/2023

BANWARI LAL KANCHAL

Appellant(s)

VERSUS

LAXMI NARAIN AGARWAL & ORS.

Respondent(s)

(I.A. No.115598/2024 in Civil Appeal Nos. 3666-3667 of 2023 is to be listed.)

WITH

C.A. No. 3666-3667/2023 (III-A)

(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 115598/2024)

Date : 19-09-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE ARAVIND KUMAR

HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s)

Ms. Diksha Rai, AOR

Mr. Abdhesh Chaudhary, Adv.

Ms. Geetanjali Setia, Adv.

Mr. Nishi Kant Singh, Adv.

Ms. Radha Gupta, Adv.

Mr. Swatej Jetta, Adv.

Ms. Ila Shikhar Sheel, AOR

For Respondent(s)

Mr. Satpal Singh, AOR

Mr. Purushottam Sharma Tripathi, AOR

Mr. Bhakti Vardhan Singh, AOR

UPON being mentioned the Court made the following
O R D E RI.A. No.115598/2024 in C.A. Nos. 3666-3667 of 2023

As prayed, list this application on 18.10.2024

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS(RAM SUBHAG SINGH)
COURT MASTER (NSH)

